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Date: 23/12/2025

(2025) 12 SIK CK 0053

Sikkim HC

Case No: Writ Petition (C) No. 57 Of 2025

Vs

Sikkim Public Service

Commission

APPELLANT

Sikkim Information Commission

And Another

RESPONDENT

Date of Decision: Dec. 5, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: Aarohi Bhalla, Bhusan Nepal, Thinlay Dorjee Bhutia

Judgement

Meenakshi Madan Rai, J

Registry reports that Notice issued to the Respondent No.2 has been duly served. No one has entered appearance for the Respondent No.2.

Let Counter-Affidavit be filed within four weeks and Rejoinder thereto two weeks thereafter.

Stay granted vide Order of this Court dated 15-09-2025, stands extended till the next date.

List on 18-03-2026.